

question here, that certain firms' proposals are under consideration. I do not know exactly in what manner the Government wants to proceed in the matter. Are you to arrive at the conclusion apart from the point of view of the needs of the country, its resources and other aspects of the matter? Before that they are entertaining foreign applications and so on.

SHRIMATI INDIRA GANDHI: All these matters are linked together and it is my personal view that TV is a very valuable instrument for education especially in the rural areas for the farm programmes, family planning and so on. However, we have to look into the matter with regard to the resources at our disposal and that is why there is this delay in taking this decision. The same applies to the various schemes and we have to see whether there is any proposal which can fit into our policy as well as our resources, foreign exchange and so on, and all these other matters.

*161. [The questioner (Shri R. K. Bhurwarka) was absent. For answer, vide col. 891 infra.]

डाक ले जाने वाले हरकारे का वेतन

*162. { श्री गिरिराज किशोर कपूर†:
श्री विमलकुमार मन्नालालजी
चौरङ्गिया :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) गांवों में एक डाकखाने से दूसरे डाकखाने को पैदल डाक ले जाने वाले हरकारे का कम से कम और अधिक अधिक वेतन क्या है ;

(ख) क्या वे डाकिये सरकारी कर्मचारी माने जाते हैं और क्या वे पेंशन के हकदार होते हैं ; और

(ग) क्या उनका वेतन बढ़ाने का कोई प्रस्ताव सरकार के विचाराधीन है ; यदि

हा, तो वह प्रस्ताव क्या है और उसे कब तक अमल में लाया जा सकेगा ?

‡[SALARY OF A RUNNER THAT CARRIES MAIL

*162. { SHRI G. K. KAPOOR†:
SHRI V. M. CHORDIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the minimum and the maximum salary paid to a runner who carries mail from one post office to another in the villages;

(b) whether these postmen are treated as Government servants and whether they are eligible for pension; and

(c) whether Government have under consideration any proposal for increasing their salary and if so, what is the proposal and by when it will be possible to implement it?]

संचार विभाग में उपमंत्री (श्री बी० भगवती):

अतिरिक्त विभागीय
विभागीय हरकारे
हरकारे

रुपये रुपये
प्रतिमास प्रतिमास

कम-से-कम वेतन . २४.५० ६०.५०

अधिक-से-अधिक वेतन . ४६ ५० १०५.५०

(ख) विभागीय हरकारे पूर्णकालिक सरकारी कर्मचारी है और वे पेंशन के हकदार है, लेकिन अतिरिक्त विभागीय हरकारों को कोई पेंशन नहीं दी जाती, क्योंकि उन्हें पूर्णकालिक सरकारी कर्मचारी नहीं माना जाता ।

(ग) जी नहीं ।

†The question was actually asked on the floor of the House by Shri G. K. Kapoor.

‡[] English translation.

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a)

	Extra Departmental Runners	Departmental Runners
	Rs. p.m.	Rs. p.m.
Minimum . . .	24.50	90.50
Maximum . . .	46.50	105.50

(b) The Departmental Runners are full time Government servants and are eligible to receive pension but no pension is sanctioned to Extra Departmental Runners as they are not treated as whole-time Government servants.

(c) No, Sir.]

श्री गिरिराज किशोर कपूर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि ये हरकारे एक गांव से दूसरे गांव जो चिट्ठी या डाक लेकर जाते हैं उन्हें रोज कितने मील का सफर करना पड़ता है ?

SHRI B. BHAGAVATI: Sir, they have generally to go from 5 to 10 miles for carrying mails. In some places they may exceed that limit and so I cannot say exactly at present. But they can cover that distance very easily.

श्री गिरिराज किशोर कपूर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि क्या यह सत्य नहीं है कि एक आदमी को डाक लेकर एक-एक दिन में तीस-तीस मील पैदल चलने की कल्पना की जाती है और इसलिये डाक कभी टाइम पर पहुंचती नहीं ?

श्री सत्य नारायण सिंह : माननीय सदस्य को मालूम होना चाहिये—शायद उनको श्लत खबर है—कि दस मील और बेशी से बेशी १२ मील, इससे ज्यादा दूर ये हरकारे नहीं जाते। तीस मील का सवाल ही नहीं उठता है।

†[] English translation.

श्री विमल हुकार मन्नालालजी चोरडिया
क्या श्रीमान् यह बतायेंगे कि यह जो विभागीय और अतिरिक्त हरकारे बताए गए तो वह अतिरिक्त रखने का क्या आधार है ?

SHRI B. BHAGAVATI: When we open post offices in the villages, sometimes the work-load is not for the whole day and so these part-time employees are recruited. When there is no work for more than 5 hours, we have to recruit these people for part-time work.

SHRI R. S. KHANDEKAR: Since the roads in the villages are now better and cycles can ply on these roads, will the Government consider providing cycles to these runners?

AN HON. MEMBER: Or Lambrettas?

SHRI R. S. KHANDEKAR: I say at least cycles, because we are now in the cycle age.

SHRI B. BHAGAVATI: Many of them have their own cycles. We do not provide them with cycles but some allowance is given to them for using their own cycles.

SHRI D. THENGARI: Since the extra-departmental staff does not become eligible for pension, what other social security is proposed for them by the Government?

SHRI B. BHAGAVATI: At present there is a proposal under consideration for granting them gratuity under certain conditions.

SHRI FARIDUL HAQ ANSARI: In view of the fact that prices in the country have soared up and the Government is unable to check these prices, or to bring them down, will the Government consider increasing the emoluments of these employees?

SHRI B. BHAGAVATI: Previously, according to the recommendations of the Extra-Departmental Enquiry Com-

mittee, their allowance was increased in 1962. At present there is no such proposal under consideration except the proposal for the grant of gratuity.

*163. [The questioner (Shri U. S. Dugal) was absent. For answer, vide col. 891 infra.]

ALL INDIA STAFF ARTISTES ASSOCIATION

{ SHRI JAGAT NARAIN:
*164. { SHRI M. P. BHARGAVA†:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the staff artistes of the All India Radio in Delhi have formed an Association and applied for its formal recognition;

(b) if so, what action Government have taken on their application;

(c) whether the said artistes have forwarded any grievances against the All India Radio authorities; and

(d) what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTABHI RAMAN): (a) A letter has been received about the formation of an Association of staff artistes of All India Radio but no application for formal recognition of the body has been made.

(b) Does not arise.

(c) Yes, Sir.

(d) A statement showing the steps already taken or contemplated to give better service conditions to staff artistes of All India Radio is laid on the Table of the Sabha. The matter relating to fee ranges, allowances, increments, etc. has large financial implications and is under consideration of Government. Other grievances against the All India Radio Authorities are also under consideration.

STATEMENT

Steps already taken or contemplated to give better service conditions to Staff Artistes of A.I.R.

Item No.	Subject	Improvement effected
1	Tenure of contract	Staff Artistes were generally given contracts for three years. It has now been decided that in future their contracts should normally be for 5 years.
2	Notice period	In future the notice period for contracts of 3 or more years will be 3 months.
3	Fee ranges	The question of granting fee scales with yearly increments and allowances, instead of present system of consolidated fee with no allowance, is under consideration.
4	Allowance.	
5	Increments	
6	Contributory Provident Fund	The Staff Artistes were entitled to gratuity. It has now been decided that a staff artiste recruited for a period of not less than 3 years should be given the benefit of contributory provident fund from 1st October, 1964.

†The question was actually asked on the floor of the House by Shri M. P. Bhargava.